

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.136/2016
RT CP(CAA) No.190/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Biomet Orthopaedic India Private Ltd. ...Petitioner No.1-Transferor Company

And

Zimmer India Pvt. Ltd. ...Petitioner No.2-Transferee Company

Present: Mr. Atul Nanda, Senior Advocate with Mr. Sahil Sharma, Mr. Pranav Vyas
and Mr. Anurag Kulharia, Advocates for petitioner-companies.
Mr. Deepankur Sharma, Advocate for the Regional Director, NR
and Official Liquidator.

Additional affidavit has been filed by the petitioners by diary No.2890 dated
07.08.2018. Arguments heard. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

August 08, 2018
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